

year and the State Governments concerned have asked for additional Central Assistance.

(b) The State Governments have been advised to restrict their expenditure to the resources clearly in sight. Some States have already taken steps towards curtailment of their expenditure on various items; others have reported that they have various economy measures under consideration.

DAM SAFETY SERVICE

849. SHRI SITARAM JAIPURIA :

SHRI SURJIT SINGH
ATWAL :

SHRI M. S. OBEROI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government proposes to constitute a Dam safety service in the country; and

(b) if so, what are the main features of the proposal and when a final decision is likely to be taken in the matter?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The proposal to set up a Unit under Central Water and Power Commission for inspection of dams is under consideration.

ALLOTMENT OF SHOPS

850. SHRI D. THENGARI : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that Government extend the facility of allotment of shops on a priority basis to those handicapped and blind persons who are desirous of doing some work :

(b) if so, what was the number of applications received for allotment from such persons during the last five years and how many of these were suitably dealt with; and

(c) if the answer to part (a) above is in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) No.

(b) Does not arise.

(c) New Shopping Centres coming up in Government Colonies are primarily intended to provide a facility to the occupants of Quarters in those colonies. If this facility is to be fruitful, shops should normally be allotted to such persons only as are already in the trade.

ALLOTMENT OF LANDS IN PITAMPUR VILLAGE IN DELHI

851 SHRI JAGAT NARAIN : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the progress so far made in the allotment of lands to house building societies in Pitampur village, near Rohtak Road, Delhi;

(b) by when the lands will be allotted to these societies; and

(c) by when the societies will start construction of the houses?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) The land has already been acquired. Its allocation to the societies is in hand.

(b) In about a month.

(c) The cooperative societies are required to develop the land within three years from the date of allotment. The individual members of the societies who are allotted plots after development of the land, are required to construct their houses within two years thereafter.

FAILURE OF TUBE WELLS IN DELHI

852 SHRI NIREN GHOSH:

SHRI K. P. ARAVINDAKSHAN
KAIMAL :

SHRI A. P. CHATTERJEE :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government's attention has been drawn to a news item published in the Statesman dated the 8th September, 1967 regarding failure of tube well projects in Delhi;